

Name of the Corporate Debtor: Padmaadevi Sugars Limited (IN LIQUIDATION) CIN : U15421TN1995PLC029913  
 Date of commencement of CIRP: 15th October 2018; Date of commencement of Liquidation: 20th April 2021

LIST OF STAKEHOLDERS as on 3rd March 2026. NCLT taken on record date: 17th March 2026

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Annexure 2 - List of unsecured financial creditors

S No	Name of the Creditor	Details of Claim Received		Details of Claim Admitted				Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount Covered by guarantee	% share in total amount of claim admitted					
1	SRINIDHI FINANCE PRIVATE LIMITED		27,02,02,397	27,02,02,397	Unsecured	-	3.195%	-	-	-	-	Note - 1
2	E SHANNUGAM		9,52,78,466	9,52,78,466	Unsecured	-	0.0009%	-	-	-	-	Note - 2
	<b>Total</b>		<b>36,54,80,863</b>	<b>36,54,80,863</b>			<b>3.195%</b>					

Amount in Rs.

Notes:

- Pursuant to the Order dated 30th Aug' 2019 in MA/699/2018, the claimant will have the right to vote in the SCC Meeting.
- Pursuant to the Order dated 30th Aug' 2019 in MA/699/2018, the claimant will not have the right to vote in the SCC Meeting.

**FOR PADMADEVI SUGARS LIMITED**

  
**S. Rajendran**  
 Liquidator

Regn. No. IBBI/PA-002/IP-N00098/2017-18/10241